be received, matter will be immediately looked into for appropriate action.

Reports have, however, been received about discourtesy and harassment to persons returning to India from Gulf countries, particularly the illiterate workers, and about the general attitude of the Customs, Airlines and Immigration officials at Santa Cruz Airport, amongst others. So far as the customs officials are concerned; instructions have been issued to the concerned Collectors to impress upon their staff deployed at the Airports the need for courtesy and consideration to the incoming passengers; and they have also been advised to arrange for suurprise inspections, by team of senior officers, of the working of the Customs airport under their charge.

Issue of Import Licences

2191. SHRI RASABEHARI BEHERA: Will the Minister of COMMERCE be pleased to state:

(a) the amount of foreign exchange involved in the import licence issued by Government during the period from April 1977 to December 1979; and

(b) the amount of foreign exchange likely to be earned by the Industries in the public sector and private sector with help of these imports?

THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Value of import licences issued during the period from April 1977 to December 1979 amounted to Rs. 14,730 crores.

(b) Import licences are issued with the twin objectives of meeting the requirements of industry for imported raw materials both for domestic market and export production and of maintaining the price stability by import of essential goods that are in short supply in the country. Hence, it would not be possible to quantify the impact of import licensing on foreign exchange earnings.

राज्यों की राजधानियों के लिए विमान सेवायें

2192. **श्री कृष्णदत्त सुल्तानपुरी:** क्या **पर्यटन और नागर विमानन मन्त्री** यह बताने की कृपा करेंगे कि:

(क) कौन कौन से राज्यों की राजधानियां विमान सेवाओं से जुड़ी हुई हैं और कौन सी अभी तक नहीं जोड़ी जा सकी हैं;

(ख) हिमाचल प्रदेश में एक हवाई अड्डा बनाने के लिए अब तक क्या कदम उठाये गये हैं और कुछ कदम उठाये गये हैं तो इस प्रयोजन के लिए कितनी राशि मंजूर की गई है और वहां विमान सेवा कब तक शुरू हो जायेगी; और

(ग) क्या यह सच है कि इस प्रयोजन के लिये 1976-77 में एक राशि की व्यवस्था की गई थी और यदि हां, तो उक्त राशि को खर्च न करने के क्या कारण हैं ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मन्त्री (श्री चन्दूलाल चन्द्राकर): (क) जिन राज्यों/केन्द्र शासित प्रदेशों की राजधानियां विमान सेवाओं से जुड़ी हुई हैं और जिनकी राजधानियां विमान सेवाओं से नही जुडी हुई हैं उनके नामों की सूचियां विवरण में दी गयी हैं ।

(ख) शिमला के निकट जबरहट्टी में विमानक्षेत्र के सम्भावित निर्माण के लिए एक स्थान का चुनाव किया गया था । परन्तु परियोजना को मंजूर नही किया गया और धन की स्वीकृति नहीं दी जा सकी । इस पर तीसरी वायुसेवा के एकअंग के रूप में विचार किया जाएगा । तीसरी वायु सेवा का प्रश्न सरकार के विचाराधीन है।

(ग) जी, नहीं ।